

**NATIONAL COMPANY LAW TRIBUNAL
MUMBAI BENCH
COURT-IV**

5. COMP.APPL/213(MB)2024
IN
CP/250(MB)2021

CORAM:

MS. ANU JAGMOHAN SINGH
MEMBER (Technical)

SHRI KISHORE VEMULAPALLI
MEMBER (Judicial)

ORDER SHEET OF THE HEARING HELD ON **27.06.2024**

Name of the Party: Shramik Multitrade Private Limited

Section 271-273 of Companies Act, 2013

ORDER

1. Adv. Maya Majumdar for the applicant present through virtual mode.
2. Due to technical glitch from the Applicant side. The matter is adjourned to **12.07.2024** for further consideration.

Sd/-

ANU JAGMOHAN SINGH
Member (Technical)

Sd/-

KISHORE VEMULAPALLI
Member (Judicial)